

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 01 OF 2016
APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016
APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016
APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016
APPEAL NO. 297 OF 2016

Dated : 13th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 01 OF 2016

**Chairman-Cum-Managing Director, Rajasthan Appellant(s)
Rajya Vidyut Prasaran Nigam Ltd. & Anr.**

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal (*Rep*) for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal (*Rep*) for R-2

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Altaf Mansoor
Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Rajiv Porwal (*Rep*) for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **13-2-2019**. Interim order, if any, shall continue till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk